

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15173/2025 BLAPL/5328/2025	PARTHAM BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /353 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001496/2024
2	D-BLAPL/15177/2025 BLAPL/5329/2025	HIMANSU MOHAKUD VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000292/2025
3	D-BLAPL/15180/2025 BLAPL/5330/2025	KARUNA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/000002/2025
4	D-BLAPL/15121/2025 BLAPL/5331/2025	PAPU @ KARTIKESWAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BALIMI /59 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000219/2025
5	D-BLAPL/15092/2025 BLAPL/5332/2025	MD.QUMAR KHAN VS STATE OF ODISHA	RAMESH SAHOO VS	JHIRPANI P.S. /187 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001340/2024
6	D-BLAPL/15061/2025 BLAPL/5333/2025	NILAMANI MAJHI VS STATE OF ODISHA	SONALI PANDA VS	BHAWANIPATNA SADAR /152 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000315/2025
7	D-BLAPL/14016/2025 BLAPL/5334/2025	JOHRAL ALI MORHAL VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /97 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000143/2025
8	D-BLAPL/14974/2025 BLAPL/5335/2025	CHAGALA @ CHAGULU MAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000155/2025
9	D-BLAPL/15243/2025 BLAPL/5336/2025	DEBARAJ SUNANI VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	JEYPORE VIGILANCE /19 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000007/2025
10	D-BLAPL/15023/2025 BLAPL/5337/2025	GHENU HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /109 /2023 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0001097/2023
11	D-BLAPL/15202/2025 BLAPL/5338/2025	PRAKASH KUMAR PARIDA @ PAKU VS STATE OF ODISHA	ABIT SAHU VS	DELANGA /46 /2025 J.M.F.C.,PIPILI(Puri) GR/0000105/2025

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12	D-BLAPL/15165/2025 BLAPL/5339/2025	JAGDISH NAYAK @ JAGADISH NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /372 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000112/2024
13	D-BLAPL/15431/2025 BLAPL/5340/2025	USTAD JAKIR HUSSAIN@KUTURU@ANWAR HUSSAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /147 /2024 A.D.J.,CHAMPUA(Kendujhar) ST/0000079/2024
14	D-BLAPL/15209/2025 BLAPL/5341/2025	GOKUL MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT GRPS /2 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2025
15	D-BLAPL/15441/2025 BLAPL/5342/2025	SK.KURBAN@KUTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /134 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000104/2025
16	D-BLAPL/14954/2025 BLAPL/5343/2025	SANTOSH PARIDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDRASEKHARPUR /839 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001927/2024
17	D-BLAPL/15198/2025 BLAPL/5344/2025	BUNTY SETHI VS STATE OF ODISHA	SANTANU KUMAR DAS VS	BRAHMANITARANG /21 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000128/2024
18	D-BLAPL/12853/2025 BLAPL/5345/2025	SURESH BAGARTI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
19	D-BLAPL/15279/2025 BLAPL/5346/2025	PRATEEK MISHRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PATKURA /54 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000668/2025
20	D-BLAPL/15187/2025 BLAPL/5347/2025	DHARMESH NANUBHAI SAVALIYA VS STATE OF ODISHA	YUVRAJ PAREKH VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BERHAMPUR(Ganjam) GR/0001434/2024
21	D-BLAPL/15216/2025 BLAPL/5348/2025	MAHESWAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /288 /2024 J.M.F.C,AUL(Kendrapara) GR/0000688/2024
22	D-BLAPL/15417/2025 BLAPL/5349/2025	KHAGENDRA MAHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000057/2025
23	D-BLAPL/15460/2025	PITU @ PINTU @ GANESH PRADHAN @ GANESHA PRADHAN	JUGALA KISHORE PANDA	BOUDH /143 /2025

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	BLAPL/5350/2025	VS STATE OF ODISHA	VS	A.D.J.,BOUDH(Baudh) Spl/000003/2025
24	D-BLAPL/13849/2025 BLAPL/5351/2025	SUBHAM DALEI @ PAPUNI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BARANGA /339 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000152/2023
25	D-BLAPL/14983/2025 BLAPL/5352/2025	A.S.SINDHU @ SINDHU A.S. VS STATE OF ODISHA	RAMESH SAHOO VS	JHIRPANI P.S. /187 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001340/2024
26	D-BLAPL/15502/2025 BLAPL/5353/2025	KARUNAKAR GIRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALASORE TOWN /99 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000113/2025
27	D-BLAPL/15505/2025 BLAPL/5354/2025	RAJU. C VS STATE OF ODISHA	S. SUDHANSHU KUMAR SUBUDHI VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
28	D-BLAPL/15211/2025 BLAPL/5355/2025	PRANAKRUSHNA PANDA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /50 /2015 A.D.J.,BALLIGUDA(Kandhamal) ST/0000045/2025
29	D-BLAPL/15228/2025 BLAPL/5356/2025	KALPANA SURYA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KHUNTUNI /44 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000037/2025
30	D-BLAPL/15195/2025 BLAPL/5357/2025	NIMAI BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BASTA /111 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000260/2025
31	D-BLAPL/15350/2025 BLAPL/5358/2025	BIRA @ TRAILOKYA JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GURUDIJHATIA /77 /2018 A.D.J.,ATHAGARH(Cuttack) ST/0000019/2019
32	D-BLAPL/15300/2025 BLAPL/5359/2025	JAGANNATH PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /621 /2023 J.M.F.C.,ASKA(Ganjam) GR/0002011/2023
33	D-BLAPL/15415/2025 BLAPL/5360/2025	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000043/2023
34	D-BLAPL/15278/2025 BLAPL/5361/2025	RANJAN DURIA VS	SARBESWAR SAHOO VS	SUNABEDA /207 /2023 SPECIAL JUDGE,JEYPORE(Koraput)

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35	D-BLAPL/15340/2025 BLAPL/5362/2025	STATE OF ODISHA BHIMASEN GEJA @ BHIMSEN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000130/2023 MANAMUNDA /52 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000041/2025
36	D-BLAPL/15510/2025 BLAPL/5363/2025	PURNA CHANDRA JENA @ BABUNA JENA VS STATE OF ODISHA	ANUPAM DASH VS	BADACHANA /118 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000758/2025
37	D-BLAPL/15244/2025 BLAPL/5364/2025	SAMIR KUMAR LENKA VS STATE OF ODISHA	MAHESWAR JATI VS	JAGATPUR /259 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000613/2025
38	D-BLAPL/15245/2025 BLAPL/5365/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /412 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000784/2024
39	D-BLAPL/12231/2025 BLAPL/5366/2025	SATYABRATA PATEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000143/2025
40	D-BLAPL/15003/2025 BLAPL/5367/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /8 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000046/2025
41	D-BLAPL/15242/2025 BLAPL/5368/2025	BUDU HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /56 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2021
42	D-BLAPL/15247/2025 BLAPL/5369/2025	DAYANIDHI SAMANTARA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARANGA /197 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000008/2025
43	D-BLAPL/15146/2025 BLAPL/5370/2025	TAPAN KUMAR KAMILA VS STATE OF ODISHA	MAHES DAS VS	//0 A.D.J., SORO(Baleshwar) Spl/0000048/2025
44	D-BLAPL/15152/2025 BLAPL/5371/2025	SATYAM KUCHBANDIYA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000011/2025
45	D-BLAPL/15539/2025 BLAPL/5372/2025	ANSHUMAN SHARMA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000165/2025

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46	D-BLAPL/15589/2025 BLAPL/5373/2025	MANTU @ JOGESH CHANDRA NIAL VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /164 /2013 J.M.F.C,KOMNA(Nuapada) CT/0000472/2013
47	D-BLAPL/15250/2025 BLAPL/5374/2025	SACHIN PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000078/2024
48	D-BLAPL/15252/2025 BLAPL/5375/2025	ROCKY @ BHESAJ BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000140/2025
49	D-BLAPL/15450/2025 BLAPL/5376/2025	SANTOSHI MOHANTY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /65 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000241/2025
50	D-BLAPL/15328/2025 BLAPL/5377/2025	CHANDRAKANT DHIR VS STATE OF ODISHA	GOURAV MOHANTY VS	INDUSTRIAL ESTATE PS /121 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000051/2025
51	D-CMAPL/20566/2025 CMAPL/164/2025	HARAPRASANNA TRIPATHY VS STATE OF ODISHA	VS	// () //
52	D-CMP/20145/2025 CMP/816/2025	SURYAMANI BARIK VS SAROJINI BARIK	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) IA/0000019/2025
53	D-CMP/19926/2025 CMP/817/2025	JAYANTI MOHANTY VS M/S. AB ERECTORS AND PVT. LTD., BBSR	JANGYA PRAKASH PARIDA VS	// 1ST A.D.J., PURI(Puri) Fao/0000199/2023
54	D-CONTC/21434/2025 CONTC/2413/2025	KRUTIBAS DASH VS SIRDHARTHA SANKAR SWAIN, COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// () //
55	D-CONTR/12543/2025 CONTR/14/2025	JAGANNATH SINGH VS RAJANIKANTA MISHRA, I.I.C, KHARVEL NAGAR, P.S	ADV. VS	/ /0 () //
56	D-CRLA/14960/2025 CRLA/607/2025	BHUSUNDU@ROHITA MUNDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BAMBARI /14 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000001/2025
57	D-CRLA/15153/2025	MAHATA MUNDA	SIDHARTHA SANKAR RAY (2)	SUNDARGARH SADAR /174 /2015

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	CRLA/608/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000106/2015
58	D-CRLA/15467/2025 CRLA/609/2025	KALANDI CHARAN BHUYAN VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /16 /2019 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000006/2020
59	D-CRLA/14074/2025 CRLA/610/2025	MADAN JUANGA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /242 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000060/2021
60	D-CRLA/15122/2025 CRLA/611/2025	RAJA KUMAR VS STATE OF ODISHA	PRAVAT KUMAR SAHOO VS	TURUMUNGA /59 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000009/2025
61	D-CRLMC/12760/2025 CRLMC/1854/2025	DILIP KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /561 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gangajhar) GR/0000944/2024
62	D-CRLMC/13898/2025 CRLMC/1855/2025	RAJIB LOCHAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 J.M.F.C., BETANATI(Mayurbhanj) ICC/0000010/2023
63	D-CRLMC/12960/2025 CRLMC/1856/2025	NARAYAN GOUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GANGAPUR (ASKA) /98 /2015 A.D.J.,ASKA(Ganjam) ST/0000042/2016
64	D-CRLMC/12123/2025 CRLMC/1857/2025	PINAKI NANDA VS BRUNDABAN DALAI	MANASI MOHAPATRA VS	//0 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALIKOT ICC/0000002/2024
65	D-CRLMC/14913/2025 CRLMC/1858/2025	VIDYA CHANDRA VIR PRADHAN VS STATE OF ODISHA	SIDDHANT MOHANTY VS	MANAMUNDA /133 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000146/2023
66	D-CRLMC/14360/2025 CRLMC/1859/2025	BAPAN ROUL VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	TIHIDI /436 /2015 SPECIAL JUDGE (POCSO), BHADRAKOT Spl/0000141/2015
67	D-CRLMC/15327/2025 CRLMC/1860/2025	SAMIRAKANTA TARASIA @ SAMIR KANTA TARASIA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BARAMBA /145 /2018 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000104/2018
68	D-CRLMC/15469/2025 CRLMC/1861/2025	SATYAPIRA JENA VS	RITURANJAN CHHOTARAY VS	// J.M.F.C.,BHUBANESWAR(Khordha)

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69	D-CRLMC/14959/2025 CRLMC/1862/2025	STATE OF ODISHA ABHIJIT MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ICC/0000915/2006 BADAGODA P.S. /687 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001120/2023
70	D-CRLMC/15336/2025 CRLMC/1863/2025	BIRENDRA KUMAR CHHURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTABANJI /57 /2007 J.M.F.C.,MURIBAHAL(Balangir) GR/0000138/2007
71	D-CRLMC/12537/2025 CRLMC/1864/2025	LOKANATH DAS VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MAHILA P.S.(BBSR) /45 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002404/2021
72	D-CRLMC/14301/2025 CRLMC/1865/2025	SABITRI MISHRA VS STATE OF ODISHA	PRADIPTA VARMA VS	BANAPUR P.S. /60 /2018 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000084/2018
73	D-CRLMC/14085/2025 CRLMC/1866/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MANCHESWAR P.S. /377 /2021 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003722/2021
74	D-CRLMC/15620/2025 CRLMC/1867/2025	ARIJIT BHATTACHARYA VS STATE OF ODISHA	SASWATA PATNAIK VS	EOW,BHUBANESWAR /4 /2021 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005499/2024
75	D-CRLMC/14788/2025 CRLMC/1868/2025	ASHOK MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /358 /2019 A.D.J.,JAJPUR(Jajapur) CT/0000048/2020
76	D-CRLMC/14264/2025 CRLMC/1869/2025	BHASKAR GOUDA VS ADITYA KUMAR PATRO	DR.NIRANJAN SWAIN VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANPUR ICC/0000005/2021
77	D-CRLMC/13393/2025 CRLMC/1870/2025	BHAGABAN PANDA VS STATE OF ODISHA(VIG.)	BIDESH RANJAN BEHERA VS	SAMBALPUR VIGILANCE /53 /2003 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000046/2005
78	D-CRLMC/15096/2025 CRLMC/1871/2025	BISHNU PRASAD MOHARANA VS CUTTACK PLY PAINTA AND HARDWARE, CUTTACK	NETRANANDA BISWAL VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000176/2018
79	D-CRLMP/12227/2025 CRLMP/660/2025	KABERI MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /163 /2025 () //

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80	D-CRLMP/12911/2025 CRLMP/661/2025	TANMAYA KRISHNA LAL NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
81	D-CRLMP/15031/2025 CRLMP/662/2025	SHRI KRISHNA TRADERS, CUTTACK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 (//
82	D-CRLREV/14371/2025 CRLREV/271/2025	JAGANNATH DAKUA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /112 /1999 A.D.J.,BHANJANAGAR(Ganjam) CRA/0000041/2002
83	D-CRLREV/14540/2025 CRLREV/272/2025	MUKESH KUMAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /292 /2023 A.D.J.,MALKANGIRI(Malkangiri) TR/0000143/2024
84	D-JCRLA/15471/2025 JCRLA/79/2025	ACCUSED VS STATE OF ODISHA	ADV. VS	BARGARH /419 /2020 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000037/2020
85	D-MACA/21406/2025 MACA/624/2025	DAMODAR SAHOO VS PABITRA DIGAL	GAJENDRANATH ROUT VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000294/2017
86	D-MACA/21473/2025 MACA/625/2025	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. ,CUTTACK VS SITAL NAYAK	PRAKASH KUMAR MOHANTY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000100/2020
87	D-MACA/21427/2025 MACA/626/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,GANJAM VS TAPAN PANIGRAHY	PRAKASH KUMAR MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000192/2022
88	D-MACA/21445/2025 MACA/627/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS SUNITA HARIJAN	PRAKASH KUMAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000014/2018
89	D-MACA/21466/2025 MACA/628/2025	MANAGER(LEGAL), M/S. UNITED INDIA INSURANCE CO. LTD., GANJAM VS KIRAN SAHU @ KIRAN KUMAR SAHU	PRAKASH KUMAR MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000489/2022
90	D-MACA/21478/2025 MACA/629/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.,SUNDARGARH VS RAM CHANDRA SAH	PRAKASH KUMAR MOHANTY VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000014/2013
91	D-MATA/21533/2025	TUTU @ TANMAYA KUMAR MAHAPATRA	RAMDAS ACHARY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/216/2025	VS IPSITA KARAN	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000234/2024
92	D-RPFAM/21416/2025 RPFAM/154/2025	INDRABATI KANHAR VS RAMESH CHANDRA KANHAR	SANJIB KUMAR BHANJADEO VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/000069/2024
93	D-RSA/21411/2025 RSA/264/2025	SHANTILATA PRADHAN VS BAMAN CHARAN NAYAK	SIDHARTH SANKAR MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/000063/2024
94	D-RSA/19889/2025 RSA/265/2025	ANASWIYA BARIK @ SARANGI VS KUSUMALATA DAS	HIMANSU SEKHAR SAHU VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000241/2018
95	D-WA/21548/2025 WA/904/2025	STATE OF ODISHA VS ANANDA CHANDRA BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
96	D-WA/19460/2025 WA/905/2025	DULAKA DEI BAGARTI VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	// () //
97	D-WA/20765/2025 WA/906/2025	RABINDRA KUMAR PATNAIK VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA,BBSR	JITENDRA KUMAR NAIK VS	// () //
98	D-WA/21584/2025 WA/907/2025	KRUPAJAL SHG,BALASORE VS STATE OF ODISHA	AMITAV DAS(SR. ADV.) VS	// () //
99	D-WP(C)/20783/2025 WP(C)/14951/2025	UPENDRA KUMAR PANDA VS TAHASILDAR BERHAMPUR	SUKANTA KUMAR NAYAK (2) VS	// () //
100	D-WP(C)/21412/2025 WP(C)/14952/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// () //
101	D-WP(C)/20040/2025 WP(C)/14953/2025	DR.PRADEEP KUMAR SAMANTAROY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
102	D-WP(C)/21332/2025 WP(C)/14954/2025	SAI SABURI NURSING AND HEALTH SCIENCE COLLEGE, BALAKATI VS	DEVI PRASAD DASH VS	// ()

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103	D-WP(C)/20515/2025 WP(C)/14955/2025	STATE OF ODISHA P.SUBBA RAO VS	AMRITA NAYAK VS	// // ()
104	D-WP(C)/20824/2025 WP(C)/14956/2025	STATE OF ODISHA SWADHIN KUMAR BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // ()
105	D-WP(C)/21366/2025 WP(C)/14957/2025	STATE OF ODISHA BARADA PRASANNA ACHARYA VS	JAYDEEP PAL VS	// // ()
106	D-WP(C)/21011/2025 WP(C)/14958/2025	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK AJAYA KUMAR SINGH VS	DR.NIRANJAN SWAIN VS	// // ()
107	D-WP(C)/21421/2025 WP(C)/14959/2025	CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION ABHISHEK MOHANTY VS	NIRANJAN LENKA VS	// // ()
108	D-WP(C)/21662/2025 WP(C)/14960/2025	UNION OF INDIA M/S D.K. ENGINEERING AND CONSTRUCTION, BOLANGIR VS	PRABODHA CHANDRA NAYAK VS	// // ()
109	D-WP(C)/21519/2025 WP(C)/14961/2025	STATE OF ODISHA SUSHAMA KUMARI JENA VS	SURAVI MOHANTY VS	// // ()
110	D-WP(C)/21475/2025 WP(C)/14962/2025	CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD BIDYADHAR SAHOO VS	SUVENDU KUMAR RAY VS	// // ()
111	D-WP(C)/21593/2025 WP(C)/14963/2025	STATE OF ODISHA BASANTI NAG VS	SATYA NARAYAN MISHRA 4 VS	// // ()
112	D-WP(C)/21621/2025 WP(C)/14964/2025	STATE OF ODISHA SARAJU DEI VS	RAJESH RANJAN SAHOO VS	// // ()
113	D-WP(C)/21490/2025 WP(C)/14965/2025	THE BHUBANESWAR MUNICIPAL CORPORATION, BBSR FIROJ BARIK VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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114	D-WP(C)/21625/2025 WP(C)/14966/2025	NAREN KUMAR PRUSTY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
115	D-WP(C)/21255/2025 WP(C)/14967/2025	M/S. M S DRILLS, JHARSHUGUDA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	ASHISH KUMAR SAMAL VS	// 0 //
116	D-WP(C)/20166/2025 WP(C)/14968/2025	M/S. VIJOYLAXMI AGENCY, CUTTACK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //
117	D-WP(C)/14665/2025 WP(C)/14969/2025	TRAILOKYANATH DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
118	D-WP(C)/21639/2025 WP(C)/14970/2025	LALITA DUNG DUNG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
119	D-WP(C)/18849/2025 WP(C)/14971/2025	LAXMIDHAR @ LAXMAN SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
120	D-WP(C)/21601/2025 WP(C)/14972/2025	PRIYANKA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
121	D-WP(C)/21676/2025 WP(C)/14973/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
122	D-WP(C)/19666/2025 WP(C)/14974/2025	GOURANGA MIRDHA VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR I DIVISION, DANIPALLI	BHABANI PRASAD MOHANTY VS	// 0 //
123	D-WP(C)/20044/2025 WP(C)/14975/2025	DR.RAMAKANTA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
124	D-WP(C)/21153/2025 WP(C)/14976/2025	RAJKISHORE SAHOO VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	M. BALAKRISHNA RAO VS	// 0 //
125	D-WP(C)/21385/2025	CHITTA RANJAN SAHOO	SUSANTA KUMAR BARAL	//

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	WP(C)/14977/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/20660/2025 WP(C)/14978/2025	ALOK RANJAN PARIDA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX , CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
127	D-WP(C)/20779/2025 WP(C)/14979/2025	M/S CEETA INDUSTRIES (POLYMER) (P) LTD., BALASORE VS REGISTRAR, ODISHA SALES TAX TRIBUNAL, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
128	D-WP(C)/20754/2025 WP(C)/14980/2025	M/S. WORLD WIDE URJA LTD, SUNDERGARH VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
129	D-WP(C)/21364/2025 WP(C)/14981/2025	BIDYADHAR PRAHARAJ VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
130	D-WP(C)/21622/2025 WP(C)/14982/2025	RAHUL KUMAR SINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
131	D-WP(C)/21556/2025 WP(C)/14983/2025	KEDARNATH PANI VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
132	D-WP(C)/21480/2025 WP(C)/14984/2025	NARESH CHANDRA BHANJA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
133	D-WP(C)/20786/2025 WP(C)/14985/2025	TULU BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
134	D-WP(C)/21428/2025 WP(C)/14986/2025	DR.PRANATI PATNAIK VS STATE OF ODISHA	DR. KANHAYALAL SHARMA VS	// 0 //
135	D-WP(C)/21330/2025 WP(C)/14987/2025	BALAKRUSHNA PADHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
136	D-WP(C)/21160/2025 WP(C)/14988/2025	AMIT KUMAR SAHU VS	SATYAJIT MOHAPATRA (2) VS	// 0

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137	D-WP(C)/21207/2025 WP(C)/14989/2025	STATE OF ODISHA SURESH CHANDRA DAS VS	SIDHARTH SHANKAR PADHY VS	// // ()
138	D-WP(C)/20919/2025 WP(C)/14990/2025	STATE OF ODISHA SUSANTA MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
139	D-WP(C)/20980/2025 WP(C)/14991/2025	STATE OF ODISHA SARU KRUSIKA VS	ANINDYA KUMAR MISHRA VS	// // ()
140	D-WP(C)/21694/2025 WP(C)/14992/2025	STATE OF ODISHA M/S. B.C.MOHANTY AND SONS PVT. LTD., RAJABAGICHA, CUTTACK VS	ADITYA MISHRA VS	// // ()
141	D-WP(C)/21184/2025 WP(C)/14993/2025	ESIC, REGIONAL OFFICE, BBSR ATIK KHAN VS	ABHILASH MISHRA VS	// // ()
142	D-WP(C)/19431/2025 WP(C)/14994/2025	STATE OF ODISHA TRILOCHAN BEHERA VS	NIRANJAN PANDA VS	// // ()
143	D-WP(C)/18120/2025 WP(C)/14995/2025	STATE OF ODISHA PITAMBAR MALLICK VS	NIRANJAN PANDA VS	// // ()
144	D-WP(C)/21706/2025 WP(C)/14996/2025	STATE OF ODISHA LEENA MOHANTY VS	SHIB SHANKAR MOHANTY VS	// // ()
145	D-WP(C)/21377/2025 WP(C)/14997/2025	STATE OF ODISHA M/S SWARNA EEELECTRONICE, CUTTACK VS	TUNA SAHU VS	// // ()
146	D-WP(C)/21468/2025 WP(C)/14998/2025	IDBI BANK LTD, ZONAL OFFICE, BBSR, KHURDA MANORANJAN SRICHANDAN VS	AMITAV DAS VS	// // ()
147	D-ABLAPL/15287/2025 ABLAPL/6068/2025	STATE OF ODISHA SRIRANJAN PATNAIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// // // SAMBALPUR TOWN /138 /2025 ()

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148	D-ABLAPL/15158/2025 ABLAPL/6069/2025	SUBAS BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //
149	D-ABLAPL/15205/2025 ABLAPL/6070/2025	RANKA NATH PALAI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	MARINE PS SONAPUR /23 /2025 () //
150	D-ABLAPL/15169/2025 ABLAPL/6071/2025	BANCHHANIDHI BISHOI VS STATE OF ODISHA	TAPAN JYOTI PANI VS	NIKIRAI /94 /2025 () //
151	D-ABLAPL/15217/2025 ABLAPL/6072/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALICHANDRAPUR /128 /2025 () //
152	D-ABLAPL/15343/2025 ABLAPL/6073/2025	BIJAYA KHILLA @ KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /44 /2025 () //
153	D-ABLAPL/15317/2025 ABLAPL/6074/2025	ABHAYA CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TANGI /115 /2025 () //
154	D-ABLAPL/15346/2025 ABLAPL/6075/2025	SK.SANIA @ SK. SANWAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /225 /2025 () //
155	D-ABLAPL/15380/2025 ABLAPL/6076/2025	PINKU @ SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	CHINMAYA MOHANTY VS	BADAGODA P.S. /107 /2025 () //
156	D-ABLAPL/15348/2025 ABLAPL/6077/2025	SAGARIKA DASMOHAPATRA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	RASGOBINDPUR /171 /2025 () //
157	D-ABLAPL/15220/2025 ABLAPL/6078/2025	SOHEL MOHAMMAD VS STATE OF ODISHA	CHHABI BEHERA VS	BADAGODA P.S. /258 /2025 () //
158	D-ABLAPL/15356/2025 ABLAPL/6079/2025	KUMAR DEBASISH PUTI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BERHAMPUR /60 /2025 () //
159	D-ABLAPL/15357/2025	PREETAM KUMAR NAYAK @ PRITAM NAYAK	ARUN KUMAR BEHERA	BALASORE SADAR /182 /2025

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	ABLAPL/6080/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15374/2025 ABLAPL/6081/2025	PRAVEEN KUMAR SHARMA VS STATE OF ODISHA	GOPINATH MISHRA VS	PURIGHAT /13 /2025 () //
161	D-ABLAPL/15393/2025 ABLAPL/6082/2025	SUBASINI PATTNAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KEONJHAR TOWN /295 /2025 () //
162	D-ABLAPL/15101/2025 ABLAPL/6083/2025	SUSHAMA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	BASTA /148 /2025 () //
163	D-ABLAPL/15012/2025 ABLAPL/6084/2025	DEBADUTTA PARIDA @ BULU VS STATE OF ODISHA	BIDYADHAR MANSING VS	AIR FIELD P.S. /105 /2025 () //
164	D-ABLAPL/15234/2025 ABLAPL/6085/2025	DIBYALOHAN SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /406 /2025 () //
165	D-ABLAPL/15306/2025 ABLAPL/6086/2025	JITENDRA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHUBAN /162 /2024 () //
166	D-ABLAPL/15395/2025 ABLAPL/6087/2025	NIKESH JAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATTABIRA /446 /2023 () //
167	D-ABLAPL/15322/2025 ABLAPL/6088/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TANGI /115 /2025 () //
168	D-ABLAPL/15323/2025 ABLAPL/6089/2025	MD. AYAN SAQLAIN @ AYAN SAKLIN VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	DHARMASALA /194 /2025 () //
169	D-ABLAPL/15363/2025 ABLAPL/6090/2025	DEBABRATA MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHENKANAL TOWN /271 /2025 () //
170	D-ABLAPL/15371/2025 ABLAPL/6091/2025	PADMABATI BEHERA VS	BADAL KUMAR BEHERA VS	SAHADEV KHUNTA /184 /2025 ()

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171	D-ABLAPL/15429/2025 ABLAPL/6092/2025	STATE OF ODISHA SK. EMARAN @ IBA VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /234 /2025 ()
172	D-ABLAPL/15372/2025 ABLAPL/6093/2025	STATE OF ODISHA SUBASIS RATH VS	RAJENDRA NARAYAN ROUT VS	// BAIDYANATHPUR /208 /2025 ()
173	D-ABLAPL/15354/2025 ABLAPL/6094/2025	STATE OF ODISHA PRABHANJAN MOHAPATRA VS	LAMBIT SENAPATI VS	// JAJPUR TOWN /222 /2024 ()
174	D-ABLAPL/15364/2025 ABLAPL/6095/2025	STATE OF ODISHA NISIKANTA MALLIK @ NISAKAR MALLIK VS	SWAGATIKA SAHOO VS	// BINJHARPUR /210 /2025 ()
175	D-ABLAPL/15373/2025 ABLAPL/6096/2025	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	PABITRA KUMAR NAYAK VS	// INDUSTRIAL ESTATE PS /126 /2025 ()
176	D-ABLAPL/15376/2025 ABLAPL/6097/2025	STATE OF ODISHA SOUMYA RANJAN SAHOO VS	OM PRAKASH SARAN VS	// BHUBAN /222 /2025 ()
177	D-ABLAPL/15324/2025 ABLAPL/6098/2025	STATE OF ODISHA AMULYA KUMAR DAS VS	AMIT KUMAR NATH VS	// / /0 ()
178	D-ABLAPL/15379/2025 ABLAPL/6099/2025	STATE OF ODISHA JAGAT JIBAN BEHERA @ RAAJ VS	HEMANTA KUMAR MOHANTA VS	// RASGOBINDPUR /53 /2023 ()
179	D-ABLAPL/15369/2025 ABLAPL/6100/2025	STATE OF ODISHA BHIMA @ BHIMSEN JENA VS	PRATAP KUMAR MOHANTY VS	// BAGHAMARI /72 /2023 ()
180	D-ABLAPL/15430/2025 ABLAPL/6101/2025	STATE OF ODISHA SURESH KUMAR BEHERA VS	ARUPA NANDA DAS VS	// BADABAZAR /179 /2025 ()
181	D-ABLAPL/15451/2025 ABLAPL/6102/2025	STATE OF ODISHA PRASANTA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SINGLA /108 /2025 () //

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182	D-ABLAPL/15427/2025 ABLAPL/6103/2025	SADAN TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /184 /2025 () //
183	D-ABLAPL/15388/2025 ABLAPL/6104/2025	RUDRA LUHA @ HEMANNTA LUHA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /110 /2025 () //
184	D-ABLAPL/15367/2025 ABLAPL/6105/2025	AJAYA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /247 /2025 () //
185	D-ABLAPL/14890/2025 ABLAPL/6106/2025	DUKHIRAM BEHERA @ GANDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /109 /2025 () //
186	D-ABLAPL/14850/2025 ABLAPL/6107/2025	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
187	D-ABLAPL/15459/2025 ABLAPL/6108/2025	RAJA RAO VS STATE OF ODISHA	SUKANTA KUMAR DALEI VS	INFOCITY PS /190 /2025 () //
188	D-ABLAPL/14649/2025 ABLAPL/6109/2025	BISWAJIT DASH VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	JANKIA P.S. /403 /2024 () //
189	D-ABLAPL/14620/2025 ABLAPL/6110/2025	KANHIYA SHARMA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /141 /2025 () //
190	D-ABLAPL/15432/2025 ABLAPL/6111/2025	MINATILATA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /16 /2025 () //
191	D-ABLAPL/15261/2025 ABLAPL/6112/2025	KASHIRODRA MEHER VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	/ / () //
192	D-ABLAPL/15321/2025 ABLAPL/6113/2025	SAJAN KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 S.D.J.M.,PALLAHARA(Anugul) 2(A)CC/0000098/2025
193	D-ABLAPL/15496/2025	M.SARITA @ T.SARITA	ANITA SAHOO	KANTABANJI /158 /2025

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	ABLAPL/6114/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/15257/2025 ABLAPL/6115/2025	BHARATA NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /41 /2025 () //
195	D-ABLAPL/15410/2025 ABLAPL/6116/2025	ANJAN TRIPATHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /106 /2025 () //
196	D-ABLAPL/15387/2025 ABLAPL/6117/2025	DHULESWAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADACHANA /161 /2025 () //
197	D-ABLAPL/15281/2025 ABLAPL/6118/2025	SASHIKANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHENKANAL TOWN /319 /2025 () //
198	D-ABLAPL/15411/2025 ABLAPL/6119/2025	KEDAR GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /164 /2025 () //
199	D-ABLAPL/15401/2025 ABLAPL/6120/2025	SOMANATH PANDA VS STATE OF ODISHA	JAGANNATH KAMILA VS	GOPALPUR /54 /2025 () //
200	D-ABLAPL/15403/2025 ABLAPL/6121/2025	SUBRAT @ SUBRAT KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /110 /2025 () //
201	D-ABLAPL/15330/2025 ABLAPL/6122/2025	AYUSHUAMAN SUBUDHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	K.NUAGAON /41 /2025 () //
202	D-ABLAPL/15282/2025 ABLAPL/6123/2025	FAIZUL RAHEMAN @ MIRZA FAIZUL RAHEMAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINHARPUR /226 /2025 () //
203	D-ABLAPL/15434/2025 ABLAPL/6124/2025	SRIKANT KUMAR GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /34 /2025 () //
204	D-ABLAPL/15463/2025 ABLAPL/6125/2025	HEMANTA KUMAR PATTNAIK @ RAMA BABU VS	AMULYA RATNA PANDA VS	NARAYANPATNA /45 /2025 ()

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205	D-ABLAPL/15277/2025 ABLAPL/6126/2025	STATE OF ODISHA SAILABALA SAHOO VS	DEEPAK KU SAHOO VS	// DHENKANAL TOWN /319 /2025 ()
206	D-ABLAPL/15265/2025 ABLAPL/6127/2025	STATE OF ODISHA DHOBA GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /267 /2017 ()
207	D-ABLAPL/15294/2025 ABLAPL/6128/2025	STATE OF ODISHA ANITA MUDULI VS	PRAKASH KUMAR MISHRA VS	// JUDUM /21 /2025 ()
208	D-ABLAPL/15358/2025 ABLAPL/6129/2025	STATE OF ODISHA SAJIT KUMAR KARKARIA @ SUJIT KARKARIA VS	PANCHANAN PANIGRAHI VS	// S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(C)CC/0000005/2025
209	D-ABLAPL/15408/2025 ABLAPL/6130/2025	STATE OF ODISHA BACHAN DAS VS	PRASANT KUMAR BARIK VS	SABARANG /326 /2024 ()
210	D-ABLAPL/15477/2025 ABLAPL/6131/2025	STATE OF ODISHA SANTANU PRASAD SRIGOPAL @ BUBU BEHERA VS	BIPIN KUMAR NAYAK VS	// BALANGA /94 /2025 ()
211	D-ABLAPL/15448/2025 ABLAPL/6132/2025	STATE OF ODISHA DHARMENDRA DIGAL VS	MAHES DAS VS	// BALLIGUDA /120 /2025 ()
212	D-ABLAPL/15470/2025 ABLAPL/6133/2025	STATE OF ODISHA SURENDRANATH SARANGI VS	PRASANNA KUMAR MISHRA VS	// BHARATPUR PS /66 /2025 ()
213	D-ABLAPL/15405/2025 ABLAPL/6134/2025	STATE OF ODISHA BIPIN RAUL VS	AMITAV TRIPATHY VS	// KHANDAPARA /101 /2025 ()
214	D-ABLAPL/15523/2025 ABLAPL/6135/2025	STATE OF ODISHA BIDULATA HUIKA VS	CHINMAYI TRIPATHY VS	// //0 ()
215	D-ABLAPL/15404/2025 ABLAPL/6136/2025	STATE OF ODISHA NIRUPAMA PANDA VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /164 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/15406/2025 ABLAPL/6137/2025	AKSHAYA PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AUL /160 /2025 () //